

**NATIONAL COMPANY LAW TRIBUNAL**  
**COURT ROOM NO. 1,**  
**MUMBAI BENCH**

**Item No. 52**  
**C.P. (IB)/1036(MB)2023**

CORAM:

**SH. PRABHAT KUMAR      JUSTICE VIRENDRASINGH BISHT (Retd.)**  
**HON'BLE MEMBER (TECHNICAL)    HON'BLE MEMBER (JUDICIAL)**

**ORDER SHEET OF THE HEARING ON 05.04.2024**

**NAME OF THE PARTIES:    JONES   LANG   LASALLE   PROPERTY**  
**CONSULTANTS    INDIA    PRIVATE**  
**LIMITED V/s SKY ONE CORPORATE**  
**PARK LLP**

Section 9 of the Insolvency & Bankruptcy Code, 2016

---

**ORDER**

1. Mr. Jayanth B J, Advocate i/b Keystone Partners appeared for the Petitioner.
2. Mr. Rushab Chopra, Advocate i/b Vidhii Partners appeared for the Respondent.
3. Learned Counsel for the Petitioner informs that pleadings are complete.
4. However, none present for the Respondent.
5. Last opportunity to the Respondent to appear in the matter failing which matter will be heard on the basis of material available on record on the next date of hearing.
6. List this matter on **29.04.2024** for hearing.

**Sd/-**

**PRABHAT KUMAR**  
**MEMBER (TECHNICAL)**

**Sd/-**

**JUSTICE VIRENDRASINGH BISHT**  
**MEMBER (JUDICIAL)**